

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P.NO.85/2001 IN O.A.NO.212/97

Friday, this the 22nd day of February, 2002

Hon'ble Shri Kuldip Singh, Member (J) Hon'ble Shri Govindan S. Tampi, Member (A)

- 1. Ram Asheesh
 S/O Shri Ram Bhujart
 R/O 2/56, D.B.Gupta Road
 Karol Bagh
 New Delhi-5
- 2. Shri Sohan Singh S/O Shri Ranjet Singh R/O E-1240, Netaji Nagar New Delhi
- 3. Shri Sultan Singh S/O Shri Gaje Singh R/O F-2182, Netaji Nagar New Delhi

..Applicants

(By Advocate: None)

Versus

- 1. Shri N. Krishnamurthy Director General Central Public Works Department Nirman Bhawan, New Delhi-1
- 2. Shri C.S. Prasad
 Superintending Engineer (HQ)'
 SPG Project CPWD
 Block-11, II Floor, CGO Complex
 Lodhi Road, New Delhi

..Respondents

(By Advocate: Shri K.C.D.Gangwani)

ORDER (ORAL)

By Hon'ble Shri Kuldip Singh, M (J):

Shri K.C.D. Gangwani, learned counsel for the respondents submits that the respondents have complied with the Tribunal's order dated 21.8.1998 and the applicant Nos. 2 and 3 will be taken on job in due course and in case of applicant No.1, the orders have already been issued.

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In the circumstances, no interference is called the CP and the same is dismissed. Notices are in discharged.

(Govindan

(Kuldip Singh) Member (J)